

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1188
ANSWERED ON:29.07.2003
TRAFFIC POLICE
MANIKRAO HODLYA GAVIT

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the power to challan is being withdrawn from Delhi Traffic Police;
- (b) is so, the details thereof;
- (c) whether only the court shall have the right to realise the amount of challan;
- (d) if so, the facts thereof;
- (e) whether the personnel of Delhi Traffic Police spend most of their time in challaning instead of controlling the traffic at the cross-sections; and
- (f) if so, the details of the steps being taken by the Government to improve the condition?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a): No Sir,
- (b): Does not arise.
- (c): No, Sir.
- (d): Does not arise.
- (e) & (f): No, Sir. The supervisory officers of Delhi Traffic Police carry out check on regular basis to ensure that the traffic police personnel are present at their assigned places of duty and perform their regulatory duties effectively.